

GOVERNMENT OF INDIA  
MINISTRY OF WATER RESOURCES,  
RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. † 2698**  
ANSWERED ON 02.08.2018

**NRI FUND FOR GANGA AND YAMUNA RIVERS**

†2698.           SHRIMATI HEMA MALINI

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether any Non-Resident Indian (NRI) fund has been constituted for the rejuvenation of Ganga river and if so, the details thereof;
- (b) whether the NRIs have been contributing into this fund as per expectations and if so, the details thereof;
- (c) whether there is any proposal to constitute any fund for Yamuna river also; and
- (d) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & HUMAN RESOURCES DEVELOPMENT

(DR. SATYA PAL SINGH)

- (a) Yes, Madam. To harness the enthusiasm of Non-Resident Indians (NRIs) and Persons of Indian Origins (PIOs) to contribute towards the conservation of the river Ganga, the Hon'ble Finance Minister announced, in his budget speech for FY 2014 – 15, setting up a NRI fund to enable them to contribute towards the conservation efforts of the River Ganga. Establishment of Clean Ganga Fund (CGF) was approved by the Union Cabinet on 24 September 2014 and it was established on 21 January, 2015 as a Trust under the Indian Trusts Act, 1882.
- (b) NRIs / PIOs have contributed over Rs.18.92 lacs to the Clean Ganga Fund till date.
- (c) & (d) No such proposal is under consideration to constitute any separate fund for Yamuna.

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